

(7) A copy each of the following Reports (Hindi and English versions) under clause 42 of the Memorandum of Association and Rules of the Raja Rammohun Roy Library Foundation, Calcutta:—

(a) (i) Annual Report of the Raja Rammohun Roy Library Foundation, Calcutta, for the year 1972-73.

(ii) Annual Report of the Raja Rammohun Roy Library Foundation, Calcutta, for the year 1973-74.

(b) A statement (Hindi and English versions) showing reasons for delay in laying the above Reports.

[Placed in Library. See No. LT-9862/75.]

(8) (i) A copy of the Annual Report of the Indian Council of Historical Research for the year 1972-73, under rule 45 of the Memorandum of Association Rules of the Indian Council of Historical Research.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Report.

[Placed in Library. See No. LT-9863/75.]

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Khuda Baksh Oriental Public Library, Patna, for the year 1973-74 along with Audited Accounts, under sub-section (4) of section 21 of the Khuda Baksh Oriental Public Library Act, 1969—

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Report.

[Placed in Library. See No. LT-9864/75.]

'FINANCIAL COMMITTEES, 1974-75—A REVIEW'

SECRETARY-GENERAL: I beg to lay on the Table a copy of "Financial Committees, 1974-75 (A Review)", (Hindi and English versions).

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

(i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Nagaland State Legislature (Delegation of Powers) Bill, 1975, which has been passed by the Rajya Sabha at its sitting held on the 23rd July, 1975."

(ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Defence of India (Amendment) Bill, 1975, which has been passed by the Rajya Sabha at its sitting held on the 23rd July, 1975."

(iii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Kerala Legislative Assembly (Extension of Duration) Bill, 1975, which has been passed by the Rajya Sabha at its sitting held on the 23rd July, 1975."

(iv) "In accordance with the provisions of rule 111 of the Rules of Procedure and Con-

[Secretary-General]

duct of Business in the Rajya Sabha, I am directed to enclose a copy of the Employees' State Insurance (Amendment) Bill, 1975, which has been passed by the Rajya Sabha at its sitting held on the 24th July, 1975."

(v) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Sales Promotion Employees (Conditions of Service) Bill, 1975, which has been passed by the Rajya Sabha at its sitting held on the 24th July, 1975."

(vi) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 24th July, 1975, passed, in accordance with the provisions of article 368 of the Constitution of India, without any amendment, the Constitution (Thirty-ninth Amendment) Bill, 1975, which was passed by the Lok Sabha at its sitting held on the 23rd July, 1975."

(vii) "I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Wednesday, the 23rd July, 1975, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Foreign Contribution (Regulation) Bill, 1973:—

"That the time appointed for the presentation of the Report of the Joint Committee

of the Houses on the Foreign Contribution (Regulation) Bill, 1973, be further extended upto the last day of the first week of the Ninety-fourth Session of the Rajya Sabha."

BILLS AS PASSED BY RAJYA SABHA

SECRETARY-GENERAL: Sir, I lay on the Table of the House the following Bills, as passed by Rajya Sabha:—

- (1) The Nagaland State Legislature (Delegation of Powers) Bill, 1975.
- (2) The Defence of India (Amendment) Bill, 1975.
- (3) The Kerala Legislative Assembly (Extension of Duration) Bill, 1975.
- (4) The Employees' State Insurance (Amendment) Bill, 1975.
- (5) The Sales Promotion Employees (Conditions of Service) Bill, 1975.

COMMITTEE ON PETITIONS

TWENTY-THIRD REPORT

SHRI JAGANNATH RAO (Chattrapur): I beg to present the Twenty-third Report of the Committee on Petitions.

JOINT COMMITTEE ON OFFICES OF PROFIT

FOURTEENTH REPORT

SHRI PATTABHI RAMA RAO (Rajamundry): I beg to present the Fourteenth Report of the Joint Committee on Offices of Profit.
